## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 94/(MAH)/2015 CA No. 16 & 21/2017 & 55/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH

**KUMAR** 

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

M/s. Cycus Technologies Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATIO	V	SIGNATURE
1.	Rajiv Guph			Mush
2.	Ms. Santash F	and Adv. fos	Patitiones	Jidlu.
	a/w Ms. Nidh	i Single		
	1/6 Vidha	Paltners		
3.	Zais Ason:	Ad to	Respondets	Dasel!

Common Order

CA No.54 To 56/2016 & 15 To 23/2017/ in

TCP No.91 To 96/397-398 & 58/ NCLT/MB/MAH/2015

CP No. 42/397-398 & 59/NCLT/MB/MAH/2016

For the Respondent side despite of giving two occasions, has not filed reply second time. At the request of the Respondent side time for filing reply has been extended by one week and rejoinder if any, in 3 days thereof.

List this matter for hearing on 24.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)